

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 1222/95

8

New Delhi, this the 30th day of August, 1999

HON'BLE MR. R.K. AHOOJA, MEMBER (A)
HON'BLE MR. SYED KHALID IDRIS NAQVI, MEMBER (J)

In the matter of:

K.Sam Mathew
S/o Sh. K.O.Mathew
aged 42 years
R/o X-28, Hauz Khas,
New Delhi. Applicant
(None)

Vs.

1. Government of National Capital Territory of Delhi.
Medical & Public Health Department,
Technical Recruitment Cell,
through
Principal Hospitals Co-ordinator
& Joint Secretary Medical-II,
1, Jawahar Lal Nehru Marg,
New Delhi.
2. Lt. Governor,
Raj Niwas,
Raj Niwas Marg,
Delhi.
3. Secretary (Medical),
Government of Delhi,
5, Sham Nath Marg,
Delhi.
4. Secretary (Services)
Delhi Administration
5, Sham Nath Marg,
Delhi.
5. Chief Secretary,
Delhi Administration,
5, Sham Nath Marg,
New Delhi.
6. Employment Officer,
Employment Exchange,
R.K.Puram, Delhi. Respondents
(None)

2

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ORDER (ORAL)

By Hon'ble Sh. R.K.Ahooja, M(A)

None appears for the applicant even on the second call. None has appeared on the last date also. OA is dismissed for default and non-prosecution.

Saqib

(SYED KHALID IDRIS NAQVI)
Member (J)

Rkohay

(R.K. AHOOJA)
Member (A)

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